[Translation]

SHRI RAJESH RANJAN ALIAS PAPPU YADAV : I have followed your orders six times till now.

MR. DEPUTY SPEAKER: Please sit down. You will have to follow it ten times.

[English]

Shri T. Govindan to speak now.

(Interruptions)

MR. DEPUTY SPEAKER: Please sit down. I have already called Shri T. Govindan.

(Interruptions)

[Translation]

SHRI RAJESH RANJAN ALIAS PAPPU YADAV : Mr. Deputy Speaker, Sir, this matter is related to life and property...(Interruptions)

MR. DEPUTY SPEAKER: Please sit down. I can not allow you like this.

(Interruptions)

MR. DEPUTY SPEAKER: This has been indicated against the notice you have given.

[English]

This matter has already been raised by some other hon. Member."

[Translation]

SHRI RAJESH RANJAN ALIAS PAPPU YADAV: Mr. Deputy Speaker, Sir, the matter which I want to raise is related to life and property. So, I may please be permitted to raise this issue. What ever has been said earlier has been said on different issue...(Interruptions)

[English]

MR. DEPUTY-SPEAKER: Please sit down. This matter has already been raised by some other hon. Member. This cannot be allowed today.

(Interruptions)

MR. DEPUTY-SPEAKER: I cannot violate the rules. I have not allowed you. You are going on shouting.

(Interruptions)

MR. DEPUTY-SPEAKER: Nothing will go on record.

(Interruptions)*

[Translation]

SHRI RAJESH RANJAN ALIAS PAPPU YADAV : Mr. Deputy Speaker, if you don't allow me, I will sit on 'Dharna' in the House itself.

12.56 hrs.

At this stage honourable Member Shri Rajesh Ranjan Alias Pappu Yadav came and sat on the floor near the Table.

Not recorded.

[English]

SHRI T. GOVINDAN: The recent price rise of Urea by ten per cent is a serious matter. It came which the peasants are crying for reduction in fertiliser price. Subsidy allowed to fertilisers like Potash Phosphate is a farce because of the Urea price rise worth Rs. 715 crore a year. It will adversely affect agricultural production.

Almost all political parties demanded withdrawal of the recent price rise of Urea. In Kerala, the price of one bag of Urea was Rs. 170.15. Now it will be Rs. 187.58. With the huge crop damage and increase in production expenses, the peasants will be compelled to avoid the paddy crops. We have to remember that there was price rise for the fertilisers by 30 per cent in 1991 and, in 1992 it was doubled. In Kerala, the rice production is only one-third of the total yearly demand. It will be going down more. This is an irony that when a man who is proud as a farmer is ruling the country now, this antipeasant move has come. I request the Government to withdraw the recent Urea price rise.

12.59 hrs.

At this stage honourable Member Shri Rajesh Ranjan Alias Pappu Yadav went back to his seat.

[Translation]

SHRI ASHOK PARDHAN (Khurja): Mr. Deputy Speaker, Sir, I want to bring to the attention of this House and Government the Narora Atomic Power Project located in my Parliamentary Constituency Khurja which generates electricity using atomic power. The condition of the oustees of this project is very miserable. I had raised this issue in the House during the last session also and at that time Mr. Speaker had ruled that this issue should be addressed at once and the problems should be solved. The Minister had then given me assurance that a committee would be set up which would include representative of the people. I would like to state that nothing has been done till now in this regard.

Sir the oustees of four to five villages from my area Narora are now leading a very miserable life. The life of the people of Bijova, Nai Basti, Bagipur etc. has become difficult. The people of these villages are living in low lying areas where water accumulates during the rainy season and living becomes not only difficult but impossible.

Sir, list time the hon. Minister had that their children would be given admission in school there. The members of their families would be attended in the hospitals situated there and treatment would be given to them. But neither are their children given admission in Projects schools nor are the sick family members in their houses are attended in Projects hospitals. In this way all the statements made by the hon. Minister have proved to be untrue. I want to draw your attention towards their critical condition and request you that their problems should be solved speedily and that a committee should